

In the National Company Law Tribunal, Jaipur

CP No. 127/2006

TA No. 03/2018

UNDER SECTION 397-398 OF COMPANIES ACT, 2013

In the matter of:

M/s. Mahendra Kumar Johari Applicant/Petitioners

VS.

Johari Exports Pvt. Ltd. & Ors.Respondent

Order delivered on 28.09.2018

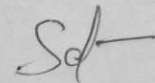
Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Amol Vyas, Adv.

For Respondent(s) : Susshil Daga, Adv.

ORDER

Let the matter be posted on 02.11.2018 for the purpose of arguments. Let written synopsis on the list of citation be filed in the meanwhile by the respective counsels on or before the next date of hearing.



**(R. Varadharajan)
Member (Judicial)**